

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER No. 39/2019

In parital modification of order no. 36/2019 issued vide endorsement no. 12622-12640/F.11/Judl.I/SumVac/SD/2019 dated 29.05.2019 on the request of Sh. Vivek Kumar Aggarwal, Civil Judge -01, South his detention period in summer vacation, 2019 be read as 17.06.2019 to 21.06.2019 in place of 10.06.2019 to 14.06.2019. Rest of the conditions shall remain unchanged.

(POONAM A. BAMBA)
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 13235-13253/F.11/Judl.I/SumVac/SD/2019/ New Delhi, Dated 04-06-19

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Officer-In-Charge, Record Room, South, Saket Courts Complex..
5. The Officer Incharge, Pool Car Section, Saket Courts Complex.
6. The Officers concerned.
7. The Administrative Officer (Judl.)/Incharge, Admn., Record Room, Copying Agency, Account, Bail & Filing and Care-Taking/Scanning Branches, South District, Saket Courts Complex, New Delhi.
8. The PRO/APRO of South District, Saket Courts Complex, New Delhi.
9. The Website Committee, (Hindi & English), Tis Hazari Court, Delhi.
10. The Computer Branch, South District, Saket Court Complex, New Delhi.
11. PS & Reader to the undersigned.
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13. Guard File.

(POONAM A. BAMBA)
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi